

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No. HHC/Judl./ROSTER/96-

28180

Dated: Shimla, the 23rd September, 2015

OFFICE ORDER

In partial modification of previous Office Order, dated 25th June, 2015, Hon'ble the Chief Justice has been pleased to order that the following Roster of Boards shall be observed with effect from 5th October, 2015, till further orders:

DIVISION BENCHES

**CHIEF JUSTICE'S
DIVISION BENCH
(PRINCIPAL DIVISION BENCH)
Monday to Wednesday**

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TARLOK SINGH
CHAUHAN**

1. All LPAs, PILs (Civil/ Criminal), OSAs for admission/orders /final hearing.
2. All tax matters, Central Excise Appeals, Company Appeals and Arbitration Appeals for admission/ orders/ final hearing.
3. All environmental matters for admission/orders/ final hearing.
4. All CWPs, wherein vires of some Act, ordinance, Rule is challenged/ interpretation of Constitutional Provisions/ Policy matters is involved.
5. All fresh writ petitions for admission/orders.
6. All Larger Bench(es) matters (Civil/Criminal) for admission/ orders/ final hearing.
7. Tender matters/ Educational Institution Matters.
8. Matters relating to Judicial Officers or where one party is Court.
9. Contempts and Appeals from Contempts.
10. All Execution Petitions arising out of the Writ Petitions.

**CHIEF JUSTICE'S PRINCIPAL
SPECIAL DIVISION BENCH
Thursday**

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURESHWAR THAKUR**

1. All LPAs, PILs (Civil/ Criminal), OSAs for admission/orders /final hearing.
2. All tax matters, Central Excise Appeals, Company Appeals and Arbitration Appeals for admission/ orders/ final hearing.
3. All environmental matters for admission/ orders/ final hearing.
4. All CWPs, wherein vires of some Act, ordinance, Rule is challenged/ interpretation of Constitutional Provisions/ Policy matters is involved.
5. All fresh writ petitions for admission/orders.
6. All Larger Bench(es) matters (Civil/Criminal) for admission/ orders/ final hearing.
7. Tender matters/ Educational Institution Matters.
8. Matters relating to Judicial Officers or where one party is Court.
9. Contempts and Appeals from Contempts.
10. All Execution Petitions arising out of the Writ Petitions.

**DIVISION BENCH-I
Monday & Tuesday**

**HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE P.S. RANA**

1. All pre-admission/ Orders Civil and Criminal DB matters as notified in the Daily/Supplementary cause list(s), other than assigned to Hon'ble the Chief Justice's DB.
2. All Criminal Appeals / Criminal matters for admission/ orders.
3. Criminal Appeals/ Criminal matters, age wise for final hearing.
4. Specially assigned tax matters, Central Excise Appeals, Company Appeals and Arbitration Appeals for admission/ orders/ final hearing.
5. Specially assigned LPAs/Writ Petitions/ other matters for admission/orders/hearing

